COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 118 OF 2016 & IA NO. 269 OF 2016 AND APPEAL NO. 151 OF 2016 &IA NO. 323 OF 2016

Dated: 28th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 118 OF 2016 & IA NO. 269 OF 2016

In the matter of:

Welspun Renewable Energy Pvt. Ltd. Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Mr. Abhishek Kumar Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

Mr. S. Vallinayagam for R-2

APPEAL NO. 151 OF 2016 & IA NO. 323 OF 2016

In the matter of:

National Solar Energy Federation of India Ltd. Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

Mr. S. Vallinayagam for R-2

<u>ORDER</u>

I.A. No. 269 of 2016 in Appeal No. 118 of 2016 and I.A. No. 323 of 2016 in Appeal No. 151 of 2016) (Applns. for exemption from filing certified copy of the impugned order) are allowed.

As agreed by learned counsel for the parties, list these matters for hearing on **27.09.2017**.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt